

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**I.A. No. 198 & 197 of 2011 in**  
**D.F.R. No. 850 of 2011**

**Dated : 2<sup>nd</sup> September, 2011**

**Present:      Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Cochin Port Trust** **... Appellant(s)**

**Versus**

**Kerala State Electricity Board & Anr.** **....Respondent(s)**

**Counsel for the Appellant(s):              Mr. Ritin Rai**

**ORDER**

**I.A. No. 198 & 197 of 2011**

Issue notice to the Respondents returnable on 11.10.2011.  
Dasti service is permitted.

Post the matter on **11.10.2011.**

**( V.J. Talwar )**  
**Technical Member**

**TS/KS**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**